

Sidumber Reservoir Project of Gujarat

2494. SHRI KANJIBHAI PATEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a proposal for environmental clearance of the Sidumber Reservoir Project of Gujarat is pending with the Ministry;

(b) if so, the details thereof; and

(c) the reasons for delay in approval of the proposal?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : (a) No, Sir.

(b) and (c) Does not arise in view of the reply to part (a).

Violation of forest Rights Act

2495. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has accused the State Governments of deliberately violating the Forest Rights Act by not notifying critical wildlife habitats;

(b) if so, the details thereof;

(c) whether the land rights to tribals are under threat due to Forest Rights Act; and

(d) if so, the corrective steps Government proposes to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) No, Sir. There has been no instance of accusing the State Government for non compliance.

(c) and (d) Forest Rights Act does not pose any threat to the land rights of the tribals.

National Bureau for Forest Genetics Resources

2496. SHRI GOVINDRAO WAMANRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government is considering to establish the National Bureau for Forest Genetics Resources to protect the country's forest genetic reserves;